

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 05th November, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	
2.	Original Application No. 120/2015(CZ)	M/s D.R.G. Grate Udyog Vs. State of M.P. & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
3.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv.	
4.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Kumar Agarwal, Adv.	
FOR HEARING				
5.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15) (M.A.No.592/15) (M.A.No.593/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
6.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
7.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
8.	Appeal No. 42/2015(CZ)	Chhattisgarh State Power Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
9.	Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv.	
10.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	

11.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	
12.	Original Application No. 98/2015(CZ)	Geeta Pethia Vs. Shailendra Pradhan & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv.	
13.	Original Application No. 82/2015(CZ)	Ms Purnima Datey Vs. Bhopal Municipal Corporation through its Commissioner, Bhopal & Anr.	Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
14.	Original Application No. 02/2013(THC) (M.A.No.428/15) (M.A.No.545/15)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv. & Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
15.	Original Application No. 46/2015	Parishram Samaj Kalyan Nirman Samiti Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma Mr. Sandeep Gupta, Adv. Mr. Aashish Agrawal, Adv.	
FOR COMPLIANCE				
16.	Original Application No. 143/2013(THC)	Nagrik Upbhokta & Ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Applicant Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri Adv. Mr. Om Shanker Shrivastava Adv.	

17.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrakoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K. Verma, Adv.	
18.	Original Application No. 34/2013(CZ)	Subhash C Pandey (<i>Idol Immersion</i>) Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	

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